

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 81(ND)15  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017**

**NAME OF THE COMPANY:** M/s. Mrs. Shalini Dixit V/s. M/s. Shree Sai Aeronautics Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT: 397/398**

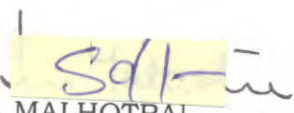
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
08	M/s Mrs. Shalini Dixit. M/s Shree Sai Aeronautics.		Respondent.	M. Nabeem.

**ORDER**

None has appeared on behalf of Petitioner, neither was anyone present on the last date of hearing.

2. Dismissed in default.

  
[ S.K. MOHAPATRA ]  
MEMER [T]

  
[ INA MALHOTRA ]  
MEMBER [JUDICIAL]